THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/333/2013/780 Dated, Shillong 24th March, 2014.

NOTIFICATION

 $\label{thm:court} The \ Hon'ble \ High \ Court \ is \ pleased \ to \ post \ the \ following \ Grade - III$ Judicial Office under the Meghalaya Judicial Service as under:-

Sl. No.	Name	Posting
1	Smti. La Ikynti Kharshiing	Posted as Judicial Magistrate at Sohra
		Sub – Division, in the East Khasi Hills
		District.
2	Shri Albert W. Lanong	Posted as Judicial Magistrate at
		Amlarem Sub – Division, in the West
		Jaiñtia Hills District.
3	Shri Temsu T. M. Sangma	Posted as Judicial Magistrate at
		Dadengre, in the West Garo Hills
		District.
4	Smti. Daphira Sohtun	Posted as Judicial Magistrate at
		Williamnagar, in the East Garo Hills
		District (as and when the same is
		established).
5	Smti. Nathe Momin	Posted as Munsiff at Williamnagar, in
		the East Garo Hills District (as and
		when the same is established).
6	Smti. Nausica M. Sangma	Posted as Judicial Magistrate at
		Nongstoiñ, in the West Khasi Hills
		District (as and when the same is
		established)

As regards Judicial Officer at Sl. No. 1, 2 & 3, they are to function from the District Headquarters of East Khasi Hills, West Jaiñtia Hills and West Garo Hills respectively for two months w.e.f. 25th March, 2014 whereafter they would function from the respective Sub – Division headquarters and the Judicial Officers at Sl. No. 4, 5 & 6 are attached for further training to the Court of the Munsiff, East Khasi Hills and Judicial Magistrate (I & II)East Khasi

Hills for two months, whereafter they will be posted in the New Judicial Districts of Williamnagar in the East Garo Hills District and Nongstoiñ in the West Khasi Hills District when created by then.

Yours faithfully,

REGISTRAR GENERAL